

High Court of Karnataka,
Bengaluru,
Dated: 5th December 2022

NOTIFICATION NO. HCDB – 225 / 2022

1. Hon'ble Mr.Justice S.Sunil Dutt Yadav will sit single in Court Hall No. 2 at Dharwad Bench at 2.30 PM on Tuesday the 6th December 2022 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr.Justice Suraj Govindaraj will sit single in Court Hall No. 3 at Dharwad Bench at 2.25 PM on Tuesday the 6th December 2022 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mr.Justice Hemant Chandangoudar will sit in Court Hall No. 7 at Dharwad Bench at 2.30 PM on Tuesday the 6th December 2022 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
4. Hon'ble Mrs.Justice M.G.Uma will sit in Court Hall No. 22 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 6th December 2022 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Mr.Justice Umesh M. Adiga will sit single in Court Hall No. 11 at 2.30 PM on Tuesday the 6th December 2022 and take up matters as shown in the cause list issued separately.

After completion of the work by the Benches referred to at Sl.Nos.1, 2 and 5 above, Hon'ble Judges will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

C.C. To:
The Addl. Registrar General,
High Court of Karnataka,

Dharwad Bench.